

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3497
TO BE ANSWERED ON 11TH AUGUST, 2015

WASTAGE OF FOOD

3497. SHRI SIRAJUDDIN AJMAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantity of foodgrains damaged at different post harvest stages during the last three years and the current year, item and year-wise;
- (b) whether any targets have been set for reducing the wastage from the present level;
- (c) if so, the details thereof and the steps taken/proposed to be taken to achieve the said targets; and
- (d) the funds allocated, disbursed and utilised for undertaking activities such as procurement of gunny bags construction of storage and development/use of other post harvest technology to check such wastage?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): Year-wise and item-wise quantity of foodgrains damaged at different post harvest stages is not maintained. However, the quantity of the foodgrains accrued as damage/non-issuable in FCI during last three years and the current year is as under:

Year	Quantity of damaged / non-issuable (in lakh tons)	Percentage (%) against the off-take from FCI
2012-13	0.03	0.01
2013-14	0.25	0.05
2014-15	0.19	0.04
2015-16 (Upto June 2015)	0.02	0.02

...2...

(b)&(c): No specific targets have been fixed for reducing damaged foodgrains under central pool. However, an action plan has been drawn to keep damages to bare minimum which includes:

- (i) A decision has been taken to liquidate old stocks. Entire quantity of issuable foodgrains of crop year 2012-13 has been liquidated and 56.15% of rice stocks of crop year 2013-14 have been issued.
- (ii) Instruction have been issued that wheat procured Under Relaxed Specifications (URS) during RMS 2015-16 is to be issued on over-riding priority irrespective of FIFO principle.
- (iii) Stocks of wheat are not to be stored on unscientific (kacha) plinths.
- (iv) Damage Monitoring Cells have been setup at District, Regional and Zonal Level to monitor quality of stock and reduce damages.

(d): The expenditure incurred on procurement of fair average quality foodgrains under central pool, its safe storage and efficient distribution is released as subsidy to FCI and DCP (Decentralized Procurement) States. A statement indicating the subsidy released to FCI and various DCP States (for both rice as well as wheat) during the last three years and current year is at Annex.

ANNEX REFERRED TO IN REPLY TO PARTS (d) OF UNSTARRED QUESTION NO 3497 TO BE ANSWERED ON 11th AUGUST, 2015 IN LOK SABHA.

STATEMENT INDICATING THE SUBSIDY RELEASED TO VARIOUS DCP STATES AND FCI DURING LAST THREE YEARS AND CURRENT YEAR

States:

(Figure in crores)

S.No.	Name of the State	Year			
		2012-13	2013-14	2014-15	2015-16*
1	Bihar	0.00	0.00	1146.41	967.51
2	Punjab	0.00	0.00	75.00	0.00
3	Madhya Pradesh	3356.71	3398.88	5668.11	2198.65
4	Andhra Pradesh	225.51	1554.83	2254.42	648.57
5	Telangana	0.00	0.00	200.00	760.43
6	West Bengal	1816.13	1551.14	2578.38	1043.94
7	Chhattisgarh	2345.39	2374.87	3332.71	1364.35
8	Uttarakhand	243.77	318.22	385.42	234.17
9	Tamil Nadu	1176.29	1007.49	914.55	90.02
10	Odisha	2731.50	3041.11	3785.00	1430.81
11	Karnataka	0.00	494.95	0.00	0.00
12	Gujarat	115.14	0.00	0.00	0.00
13	Kerala	524.31	427.82	744.84	193.93
14	Rajasthan	0.00	67.50	90.97	54.67

Food Corporation of India:

(Rupees in crores)

Year	Subsidy Released
2012-13	71980.00
2013-14	75500.00
2014-15	91995.35
2015-16*	46250.00

* Subsidy released till 31.07.2015
